(b)	Projects	which	rre	'v d	the	assistance
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Donor Agency					Num of Project				
1. OPEC Fund			90	ï	(i)	Loren No. 119-P Korbs Thermal Power Project dated 10-5-79			
					Tily	Leva No. 198-P R integration Thermal Power Project dated 24-10-80			
		19			(iii)	kara No. 296 P. S. cond R. magaridan. Paramal Power Project dated $_{\rm 23-5-82}$			
2. Studi Fund .			÷		$\langle i \rangle$	Leen No. 1/30 Sciscillum & Negarjunasta & Henro Electric Project dated 2-6-77			
3. Kawait Frei		*	727		0	Lin No. 198 Appen P over (Coal Transporta- tion & H. olling) Project dated 22-9-81			
					(ii)	Lean No. 182 Auptra 'A' Power Project dated			
					(iii)	Lo n No. 121 Kopili Hyd a Electric Project			
					(iv)	Loui No. 225 Total Vashet Family r Pajec dated 12-7-82			
					(v)	Lorn No. 253 South Bussein Gr. D v.lopur at Project dated 27-10-83			
4. USSR		1	¥	9	(i)	R +15! * 30 + million Go dit dated 10-12-1966			
						(a) Exp mion of Bok: o Seed Propert (Up:o 4 million per annum stage)			
						(b) Exp. usion of Bhibii Sirel Plant (Upto 4 million p. r annum stage)			
						(c) Oil & Natural G : Commission projects			
						(d) Atuminium Plant, Korba.			
						(e) M trop litan Transport Project, Calcutta			
					(ii)	Roubles 250 million Credit dated 27-4-1977 Visikhap mani Steel Project (Stage-1).			
					(iii)	Roubles 520 million Ceedit dated 10-12-1980			
						(a) Oll & Neural G : Commission Projects			
						(b) Vindhyacha! Power Project			
						(c) Coal India L'el.			
Internal security	arr	angen	nents	of		(b) whether Government have received			

Internal security arrangements of public sector Bank_s

168. SHRI M. BASAVARAJU. SHRI M. MADDANNA:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that all the public sector banks were aske $^$ sometime back t_0 strengthen their internal security arrangements;

- (b) whether Government have received any implementation report m in regard from public sector banks located in Delhi;
 - (c) if so, what are the details thereof; and
- (d) if not, the manner in which Government propose \mathbf{t}_0 ensure the strengthening of security arrangements in banks in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) to (d) The report of the Higfo Power Working Group, which was set llP by the Government to review the existing; security arrangements in banks and to suggest measures for strengthening thew arrangements further, was sent to all public sector banks for taking action on the recommendations made by the Working Groip. The Working Group had mentioned that steps for strengthening the security arrangements an making the bank, less vulnerable to dacoity and robbery would be phased having regard to the cost benefit factor. The banks have accordingly been implementing the measure- recommended by the Working Group in a phased manner including in Delhi.

Disbnrscmeiits by the term lending institutions

169. SHRI M. BASAVARAJU. SHRI M. MADDANNA.

Will the Minister of FINANCE be pleased to state.

- (a) whether it is a fact that sanctions and disbursements by the three All India term lending institutions, viz. Industrial Development Bank of India (IDBI). Industrial Finance Corporation of India (TFCI), and Industrial Credit & Investment Corporation of mdia (IC1CI) showed an upward trend during the year 1983-84 (July-June);
- (b) if so, what are the reasons, attributable t₀ the upward trend; an_ci
- (c) what is the likely disbursement to be made by these institutions during the year 1984-85 (July-June)?

THE MINISTER OF STATE IN THE MINISTRY OF **FINANCE** (SHRI JANARDHAN POOJARI): (a) Yes. Sir.

(b) Increase in 'he number of applications from eligible industrial concerns financial assistance: liberlization of

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the Soft Loan Scheme for modernization with effect from 1st January, 1984 to cover deserving unit, in all types of industries; simplifying/streamlining the procedures of disbursement etc. contributed to the upward trend in sanctions and disbursements by Industrial Development Bank of India (IDBI) Industrial Finance Corporation of India (IFCI) and Industrial Credit and Investment Corporation of India (ICtCI) during 1983-

(c) Likely disbursements of assistance by IDBI, IFCI and ICICI during 1984-85 (July-June) are estimated as follows-

Institutions		-	Disburse- ment		
	 		(R:	crores)	
I.D.B.I				2217	
I.F.C.I	-			300	
1.G.I.G.1.				419	

Autonomy for public sector uniis

170. SHRI RAJNI RANJAN SAHU: Win the Minister of FINANCE be pleased to state;

- (a) whether Government have any proposal under t'neir consideration to extend greater autonomy t_O public sector units so as to allow them IO function as commercial organisations; and
 - (b) if so. what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI); (a) and (b)

The Government is of the view that the Public Enterprises at present enjoy sufficient degree of autonomy required for them to function as commercial organisations an,t commensurate with their accountability. However, in a fast changing situation adequacy or otherwise of powers delegated is under constant review.